

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.03.2021 AT 10:30 AM

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| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 307/9/HDB/2020 |
| NAME OF THE COMPANY | Suryachakra Energy and Nasstructure Pvt Ltd |
| NAME OF THE PETITIONER(S) | K Kasi Vishwanadham |
| NAME OF THE RESPONDENT(S) | Suryachakra Energy and Nasstructure Pvt Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

In view of the sudden ill health of the Hon'ble Technical Member the matter is adjourned to 31.03.2021.



MEMBER (TECHNICAL)

MEMBER(JUDICIAL)

Pavani